

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-08/2017/4990/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Utpal Prasad,
District & Sessions Judge,
Majuli.

Dated Guwahati, the ¹⁶ 12 June, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No.DSJ(M)/2024/1105 Dated 07.06.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 07.06.2024**. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-08/2017/4991/A, dated , 12-06-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)